

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110001
Tel. No.011-23753915 / Fax No.011-23753920

No.F.L-1(3)/2009-CERC

Dated: February 22, 2013

Subject : Draft Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) (Third Amendment) Regulations, 2013

PUBLIC NOTICE

In exercise of powers conferred under section 178 of the Electricity Act, 2003 (the Act), the Commission has made draft Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) (Third Amendment) Regulations, 2013, to amend the Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009. The draft regulations and the Explanatory Memorandum are annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (3) of section 178 of the Act read with Section 23 of the General Clauses Act, 1897 inviting comments/suggestions / objections on the draft regulations which may be sent to the undersigned latest by 15th March, 2013.

3. The comments / suggestions / objections received after the stipulated date in the commission's office may not be considered while finalizing these regulations.

sd/-
(Rajiv Bansal)
Secretary